

[Print](#)**Defective Case Register from 2026-04-08 to 2026-04-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLREV/8926/2026	BAIJAYANTI MOHANTY	2026-04-08	1.Authentication fee of Rs3.85/- not paid 2.C. copy of Annex-4 not filed
2	D-CMP/14347/2026	GAJENDRANATH ROUT	2026-04-08	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-WP(C)/15120/2026	SAROJA KANTA SAMAL	2026-04-08	.Subject Code Not Furnished .
4	D-BLAPL/10100/2026	AMULYA RATNA PANDA	2026-04-08	1. F.I.R copy be kept on sealed cover.
5	D-CRLMC/10071/2026	RAGHUNATH BISWAL	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.2.Relation of the deponent in affidavit not furnished.
6	D-CRLA/9831/2026	DHIRENDRA KUMAR MOHAPATRA	2026-04-08	The names of victim and informant mentioned in Annexures-1 and 3 need not be disclosed and be kept in sealed cover
7	D-BLAPL/9245/2026	RAGHUNATH DASMOHAPATRA	2026-04-08	1. Name of the petitioner mentioned in cause title not tally with the signature put in V.nama. 2. Name and details of the Informant/Victim mentioned in Annexure-1 3 and relevant pages of Annexure- 2 and 4 need not be disclose and kept in closed envelop.
8	D-BLAPL/9095/2026	BUDHIRAM DAS	2026-04-08	Name and Details of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.
9	D-BLAPL/9983/2026	DIPTI RANJAN BHOKTA	2026-04-08	1.G.R.case pending before the Lower Court mentioned in petition not tally with the Rejection order. 2.Affidavit (2 pages) not paginated. 3.Page No. 9 missing/not attached. 4. Three names of Advocate appeared in V.nama, but only two Advocates signed
10	D-STREV/14193/2026	SUBASH CHANDRA SAHOO	2026-04-08	Put up for SR after filing of c.copy/Free copy of order
11	D-STREV/14195/2026	SUBASH CHANDRA SAHOO	2026-04-08	Put up for SR after filing of c.copy/Free copy of order
12	D-STREV/14185/2026	SUBASH CHANDRA SAHOO	2026-04-08	Put up for SR after filing of c.copy/Free copy of order
13	D-STREV/14199/2026	SUBASH CHANDRA SAHOO	2026-04-08	Put up for SR after filing of c.copy/Free copy of order
14	D-STREV/14190/2026	SUBASH CHANDRA SAHOO	2026-04-08	Put up for SR after filing of c.copy/Free copy of order
15	D-CRLMP/9824/2026	INDRAMANI SAHOO	2026-04-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				AGE OF THE PETITIONER NOS. 2 and 3 BE FURNISHED
16	D-WP(C)/14254/2026	RASHMI NARAYAN PATNAIK	2026-04-08	1.Index page repeated twice.2.Annex-1 not exhibited in the body of petition.
17	D-FAO/14766/2026	JYOTI RANJAN KHUNTIA	2026-04-08	page no-20 33 34 52 not clear
18	D-FAO/14413/2026	SANGRAM JENA	2026-04-08	page -15 17 not clear
19	D-FAO/14424/2026	MAHENDRA KUMAR SAHOO	2026-04-08	page-21 24 25 not clear
20	D-MATA/15110/2026	VIVEKANANDA JENA	2026-04-08	1. good ground certificate not furnished 2. Provision of Law not correct
21	D-MACA/14433/2026	SUBRAT SATPATHY	2026-04-08	Period of Delay 1 day 2. statutory deposit not made
22	D-CRLA/8857/2026	JUGALA KISHORE PANDA	2026-04-08	Put up for S.R. after redacting the name of informant at para-4 of appeal memo
23	D-ABLAPL/10147/2026	ASHOK KUMAR SAHOO	2026-04-08	1. Description of Ann.5 in Index and Para 8 not correct. 2. Name of Pet. in CT and V.nama not tally with signature.
24	D-ABLAPL/9884/2026	RAMESH CHANDRA PRADHAN	2026-04-08	1. Petitioners have not authorized to the deponent to swear the affidavit on their behalf 2. At page 6 marked as Annexure-2 instead of Annexure-1 2. Annexure-2 not attested
25	D-ABLAPL/9885/2026	RAMESH CHANDRA PRADHAN	2026-04-08	1. page no 8 not legible
26	D-ABLAPL/9887/2026	SWARAJ PATEL	2026-04-08	1. In declaration under affidavit, no.of paragraphs wrongly furnished. 2. Page marking not done correctly. After page 15 there is page 17 3. Page 15 to 19 and 22 to 30 not legible
27	D-ABLAPL/10036/2026	DILLIP KUMAR MOHANTY	2026-04-08	1. Ann.1 be kept in a sealed cover.
28	D-CRP/13918/2026	DURGA PRASAD JENA	2026-04-08	1.D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
29	D-CRP/14142/2026	RUCHIR MISHRA	2026-04-08	1. Provision of Law Furnished but Incorrect 2.Synopsis and Date Chart not properly Page marked. Put up for further S.R after rectification and paging in the Petition.
30	D-RVWPET/45322/2025	PRAMOD KUMAR SABAT	2026-04-08	1. C.copy of impugned order not filed. i) Fresh Affidavit and page no. 4 8 are not in proper place. ii) Put up for SR after removal of defects and filing of c. copy of impugned order.
31	D-RVWPET/14820/2026	SANJEEV UDGATA	2026-04-08	1.C.copy of impugned order not filed i) Year of the CMP no.276 wrongly mention in reference certificate, affidavit in RVWPET and affidavit in of both the I.As. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
32	D-RVWPET/46025/2025	PRAMOD KUMAR SABAT	2026-04-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1.Period of Delay 91 days delay. I.A. not filed. i) Petitioner not a party in wp(c) ii)Ops in wp(c) are not made a party in RVWPET iii) Fresh Affidavit and page no. 22-24 are not in proper place. Put up for SR after removal of defects.
33	D-CMP/14303/2026	TANMAY MISHRA	2026-04-08	Sl no ops 3 and 4 not correctly mentioned in address place
34	D-CONTC/12045/2026	ADV	2026-04-08	IN AFFIDAVIT NAME OF PETITIONER NOT TALLY WITH SIGNATURE OF DEPONENT. CAUSE TITLE OF W.P(C) NO. 33066/2025 BE FILED .THEN PUT UP FOR SR
35	D-CMAPL/13917/2026	HEMANTA KUMAR ROUT	2026-04-08	1.C. copy of impugned order not filed Put up for SR after filing of c. coy of impugned order
36	D-CRLMC/9586/2026	DEBA KUMAR RATH	2026-04-08	1. Name of the Lower court not correctly furnished in entire petition
37	D-WP(C)/14800/2026	KABIRAJ PRADHAN	2026-04-08	Page nos. 19 to 22 and 38 not neat.
38	D-CONTC/12677/2026	ADV	2026-04-08	Contempt of Courts Act ,1974 not correct i) Year of the date of order not correct in para-3 of the petition.ii) Annexure-1 and 2 not marked in page nos 7 and 12 respectively.
39	D-CONTC/13830/2026	ADV.	2026-04-08	Wp(c) no not mentioned in Reference certificate.
40	D-MACA/14443/2026	SOMNATH ROY	2026-04-08	statutory deposit not made
41	D-MACA/14441/2026	G.P.DUTTA	2026-04-08	Period of Delay 7 days
42	D-MACA/14439/2026	GIRIJA PRASAD DUTTA	2026-04-08	Period of Delay 263 days
43	D-ABLAPL/9985/2026	PRATAP CHANDRA CHHINCHANI	2026-04-08	1. Name of PS not mentioned in the address of Pet. in CT.
44	D-ABLAPL/10017/2026	ALOK KUMAR MOHAPATRA	2026-04-08	1. Name of PS not mentioned in the address of Pet. in CT and present address mentioned on it incomplete. 2. Occupation of Deponent not mentioned. 3. Ann. 1 page 14 to 16 not legible. 4. Ann.1 be kept in a sealed cover.
45	D-ABLAPL/10020/2026	SUSHANTA KUMAR JOSHI	2026-04-08	1. PS case year and date in Para 1 not correct. 2. Details of Informant in Para 2 be redacted. 3. Name of father of Deponent left blank in Sl.2 of Affidavit. 4. Occupation of Deponent In SL.1 of Affidavit and declaration not tally. Name of father of deponent in declaration not correct. 5. Certificate at page 6 not signed. 6. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects.
46	D-BLAPL/9901/2026	RAJENDRA KUMAR DASH	2026-04-08	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Name and details of the Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.

47	D-BLAPL/9925/2026	JAYADEBA BEHERA	2026-04-08	14-NOT PROPERLY INDEXED. 1. Not properly paginated after Annexure-1. 2. Annexure-2 not reflected on the top of Rejection order
48	D-BLAPL/9919/2026	JUGALA KISHORE PANDA	2026-04-08	1.Hologram of Rs.50/- not affixed in V.nama. 2.Page No. 11-13 not legible. 3..Subject Code incorrectly Mentioned
49	D-BLAPL/9921/2026	JUGALA KISHORE PANDA	2026-04-08	1.Page No. 11-13 not legible. 2.Hologram of Rs. 50/- not affixed in V.nama. 3..Subject Code incorrectly Mentioned
50	D-BLAPL/9935/2026	SK. ZAFARULLA	2026-04-08	2 names of Advocate appeared in V.nama, but, only one Advocate signed.
51	D-BLAPL/9930/2026	SK. ZAFARULLA	2026-04-08	2 names of Advocates appeared in V.nama, but, only one Advocate signed.
52	D-BLAPL/9939/2026	SK. ZAFARULLA	2026-04-08	2 names of Advocate appeared in V.nama, but, only one Advocate signed.
53	D-CRLMP/9036/2026	GAGAN BIHARI SINGH	2026-04-08	PAGE NO.8 NOT NEAT
54	D-ABLAPL/9949/2026	DEBASIS SARANGI	2026-04-08	Paragraph No. Not Correctly furnished.In Petition page No. Not correctly furnished.
55	D-ABLAPL/10032/2026	PRASANTA KUMAR SAHOO	2026-04-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and Details of Victim/Informant mentioned in Petition be deleted thereafter put up for SR.
56	D-BLAPL/9906/2026	RAJESH RANJAN DAS	2026-04-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. G.R.case No. mentioned in petition not tally with the Rejection order.
57	D-ABLAPL/10024/2026	ALOK KUMAR MOHAPATRA	2026-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Notary seal not affixed in Petition. 2. Name of PS not mentioned in the address of Pet. in CT. 3. Occupation of deponent not mentioned and paragraph declaration incomplete. 4. Ann.1 not marked and not attested. 5. Court Fee of Rs.2 deficient in V.nama.
58	D-ABLAPL/10025/2026	SARADA PRASAD DASH	2026-04-08	1. Prov. of Law incorrectly furnished in Top of CT.
59	D-CONTC/12401/2026	SADASIVA PATRA (1)	2026-04-08	1. Disposed of dated not correctly furnished in Index
60	D-CRLMA/6260/2026	ADV.	2026-04-08	i) A. fee Rs-2.25/- to be filed
61	D-ABLAPL/10026/2026	ALOK KUMAR MOHAPATRA	2026-04-08	1. Name of PS not mentioned in the address of Pet. in CT. 2. Occupation of Deponent not mentioned and paragraph declaration incomplete.
62	D-WP(C)/13697/2026	RAKESH KUMAR SARANGI	2026-04-08	17-REFERENCE CERTIFICATE NOT FURNISHED.

				serial no-4 affidavit in the I.A not correctly mentioned.
63	D-WP(C)/14685/2026	KAJAL SAHOO	2026-04-08	Address of op not furnished in Cause Title.
64	D-WP(C)/13651/2026	SASANKA SEKHAR PAIKRAY	2026-04-08	Address of op-3and4 not mentioned
65	D-WP(C)/13654/2026	BYOMAKESH TRIPATHY	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/13632/2026	HIMANSU SEKHAR SATAPATHY	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not tally with cause title.Paragraph not correctly mentioned in the affidavit
67	D-WP(C)/13624/2026	SASHIBHUSAN DAS	2026-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.Page 22 not neat.
68	D-WP(C)/13743/2026	PRAFULLA CHANDRA DAS	2026-04-08	1-COURT FEE IS DEFICIENT. 1.Rs.24.00 to be filed.2.One named Kuna Panda signature in V>Nama has not party in the Petition.
69	D-WP(C)/13658/2026	SASANKA SEKHAR PAIKRAY	2026-04-08	Address of op-3 and 4 not mentioned
70	D-WP(C)/13640/2026	SOURAV SUMAN BHUYAN	2026-04-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Executants no-1 not stamped in the v.nama. Page marking not proper.
71	D-WP(C)/13475/2026	MANOJA KUMAR KHUNTIA	2026-04-08	1. Title of petitioner does not tally an affidavit along with his father.
72	D-WP(C)/14821/2026	BEDA PRAKASH PANDA	2026-04-08	Not properly page marked.
73	D-WA/13674/2026	AISHWARYA DASH,A.S.C	2026-04-08	Page no. 135 not mark in appeal memo.
74	D-WA/14924/2026	SASWAT DAS,A.G.A	2026-04-08	i) District of A-1 and 2 not furnished. ii) Status of appellants not correctly furnished. iii) Appellant no. 2 and R-2 are the same. iv) wp (c) no. wrongly mention in prayer of I.A. no. 1383/2026.
75	D-RPFAM/14446/2026	BIJAYA KUMAR NAYAK (3)	2026-04-08	1.HCBA Welfare fee of Rs.50/-, L.A.A fee of Rs.10/- not affixed 2.Page No-20 not accompanied with the Petition.3.Petitioner repeated twice as O.P No-2 be rectified
76	D-WP(C)/14151/2026	SUBRAT KUMAR KAR	2026-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Attested not mentioned in annexures
77	D-WP(C)/14294/2026	KSHIROD KUMAR ROUT	2026-04-08	Page nos 20 21 and 90 not neat
78	D-WP(C)/14301/2026	KSHIROD KUMAR ROUT	2026-04-08	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-CRLMC/9665/2026	ASWINI KUMAR DASH	2026-04-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-CRLMC/9675/2026	KARUNAKAR GAYA	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2.Copy of F.I.R.disclosing the name of Victim/Informant be kept in cover.
81	D-CRLMC/9676/2026	LAMBODOR ACHARI	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Name of father of the deponent in affidavit(item No.2) does not tally with cause title.
82	D-EXP/14522/2026	SANJIB MOHANTY	2026-04-08	1.Authentication fee due on the Appellate Court Judgement Rs 2.2/- to be paid
83	D-EXP/14853/2026	PUJARANI MUDULI	2026-04-08	1.C. copy of impugned order not filed. i) Para no. wrongly mention in petition. ii) Put up for SR after filing of c. copy of impugned order.
84	D-CRLMC/9735/2026	SOUBHAGYA KUMAR DASH	2026-04-08	1. CRLMC Petition and Annexures-1 and 2 not properly page marked in Index,as per record.
85	D-CRLMC/9720/2026	GAGAN BIHARI SINGH	2026-04-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. No.of Spl.G.R.Case under Annexure-1 does not tally with prayer of the petition.Put up for further S.R
86	D-BLAPL/9645/2026	TANMAYA KUMAR MOHANTY	2026-04-08	Name and details of the Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
87	D-ABLAPL/10028/2026	CHIRANJIB ROUT	2026-04-08	1. Name of Pet. in CT not tally with signature.
88	D-ABLAPL/10050/2026	KHAGESWAR BEHERA	2026-04-08	1. Page marking of petition in Index not correct. 2. Synopsis and Date Chart not page marked. 3. Incomplete Ann.1 filed
89	D-CRLMC/9772/2026	SAROJ KUMAR DASH	2026-04-08	1. As per Index, Annexure-1 not described in the petition.2. Page no.11 not filed.3.Page no.10 marked a twice in the record.4. Nomenclature of the case(Criminal Appeal) not furnished vide Annexure-1 in Index.
90	D-CRLA/9567/2026	SIDHARTHA SANKAR RAY (2)	2026-04-08	1. Free copy of Judgement vide annex.1 disclosing the name of informant address and also Head Master name and school address of victim, be kept in cover.2. Provision of law not correctly furnished in I.A.3. school address of victim be redacted from the appeal

				memo para.5. 4. Dist. of trial court not mentioned in the being aggrieved and prayer of petition
91	D-CRLMC/9629/2026	AMIT KUMAR NATH	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
92	D-CRLA/9588/2026	SIDHARTHA SANKAR RAY (2)	2026-04-08	1.Name of the victims friend disclosing in the Judgement vied annex.1 be kept in cover.2. provision of law not correct in I.A..2. Name of victim friend be redacted from the appeal memo.
93	D-CRLMC/9643/2026	MANAS KUMAR CHAND	2026-04-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
94	D-CRLMC/9655/2026	MANOJ KUMAR NAYAK	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the petitioner in cause title does not tally with Synopsis and Date chart.2. Name of father of the deponent in affidavit does not tally with cause title.3. C.Copy of M.C.Case No.81 of 2025 vide Annexure-4 to be filed.
95	D-CRLMC/8742/2026	BHABANI PRASAD SAMAL	2026-04-08	1. Name of the Victim / Informant need not be disclosed in connection with Annex-1 and kept in the seal cover
96	D-CRLMC/9663/2026	SANJIT MISHRA	2026-04-08	1. As per impugned order under Annexure-2, the name of the Accused person No.4 does not tally with Synopsis,Date chart,V.nama and affidavit.
97	D-BLAPL/10039/2026	ABHAYA KUMAR PARIDA	2026-04-08	1. Name of pending Court in CT be rectified as SDJM, Khurda as per Rejection Order.
98	D-WP(C)/14220/2026	PADMAJA PATTNAIK	2026-04-08	8-CAUSE TITLE NOT IN ORDER.
99	D-WP(C)/14644/2026	PITAMBAR PANDA	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age not mentioned in the affidavit. Serial number-2 not correctly mentioned in the affidavit as per cause title.
100	D-WP(C)/14717/2026	TUSHAR KANTA NAYAK	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 not neat.Page 30 44 not found.Page marking not proper.Serial no-5 not correctly mentioned affidavit in the I.A.
101	D-WP(C)/13491/2026	DEBASISH SAMAL	2026-04-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED Serial no-5 not correctly mentioned in the affidavit.
102	D-RPFAM/14402/2026	ADYASIDHI MISHRA	2026-04-08	Question of Maintainability.
103	D-WP(C)/13508/2026	DEBASISH SAMAL	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-5 not correctly mentioned in the affidavit.
104	D-WP(C)/13500/2026	DEBASISH SAMAL	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Serial no-5 affidavit in the I.A not correctly mentioned.
105	D-WP(C)/14191/2026	BIKRAMADITYA BHARAT NANDAN DWIBEDI	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
106	D-STREV/14224/2026	SUBASH CHANDRA SAHOO	2026-04-08	further SR after filling of c copy of order
107	D-STREV/14204/2026	SUBASH CHANDRA SAHOO	2026-04-08	further SR after filling of c copy of order
108	D-STREV/14225/2026	SUBASH CHANDRA SAHOO	2026-04-08	further SR after filling of c copy
109	D-STREV/14230/2026	SUBASH CHANDRA SAHOO	2026-04-08	further SR after filling of c copy of order
110	D-STREV/14201/2026	SUBASH CHANDRA SAHOO	2026-04-08	Provision of Law not correct 2. Code not correct 3. further SR after filling of c copy of order
111	D-CRLMC/10403/2026	SOUMYA MISHRA	2026-04-08	Address of op-1 not mentioned.Prayer not correctly mentioned.
112	D-CRLMC/10398/2026	SOUMYA MISHRA	2026-04-08	Address of op-1 not mentioned.Prayer not correctly mentioned.
113	D-BLAPL/9950/2026	GOKULANANDA SAHU	2026-04-08	14-NOT PROPERLY INDEXED. Pagination of Annexure-1 and 2 incorrect.
114	D-CONTC/14633/2026	ADV.	2026-04-08	Date of order wrongly mention in synopsis.
115	D-BLAPL/9953/2026	GOKULANANDA SAHU	2026-04-08	Name of the petitioner No.1 mentioned in cause title not tally with the Rejection order.
116	D-BLAPL/9743/2026	BIJAYA KUMAR BEHERA	2026-04-08	1. Name of college in Para 2 be redacted. 2. Paragraph declaration not correct. 3. Incomplete Ann.1 filed. 4. Page marking of

				Ann.2 page 27 and 60 not visible. 5. Ann. 1 to 4 be kept in sealed cover.
117	D-ABLAPL/10121/2026	PRANAB RANJAN CHHATOI	2026-04-08	Para No.9 repeated twice.
118	D-CONTC/13070/2026	ADV.	2026-04-08	1)Year of the date of order in Index and Book mark not correct under annexure-1. 11) Page no. 13 not legible.iii) Cause title of wp(c) not filed.iv) For further S.R. after removal of defect.
119	D-ABLAPL/10120/2026	JYOTIRMAYA SAHOO	2026-04-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
120	D-ABLAPL/10123/2026	DEEPAK KUMAR MOHAPATRA	2026-04-08	Code No. Not correctly furnished.
121	D-CONTC/14202/2026	ADV.	2026-04-08	8-CAUSE TITLE NOT IN ORDER. i) Name of the Honble minister mentioned in the address of the contemnor in the cause title to be redacted .ii) Address of the contemnor is incomplete.
122	D-WP(C)/13773/2026	SANJAY KUMAR PATRA	2026-04-08	1. Code no. in C.T. not tally with assessment slip and index.2. Annex.1 not properly furnished as per index.2. page no. 10 not mentioned as per index.
123	D-WP(C)/12710/2026	KRISHNA CHANDRA SAHU	2026-04-08	Page marking not correct in Book mark.
124	D-WP(C)/13781/2026	KSHIROD KUMAR ROUT	2026-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/13803/2026	BHOJARAJ SETH	2026-04-08	1. plot no. in annex.1 not tally with synopsis and petition.
126	D-WP(C)/14581/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure-1 and 2 not neat and legible
127	D-WP(C)/14585/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure 1 and 2 not neat and legible 2. Annexure-1 not attested
128	D-CONTC/14724/2026	ADV.	2026-04-08	i) Date of order wrongly mention in cause title and reference certificate. ii) Correct address not furnished in op. no. 5.
129	D-WP(C)/14588/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure-1 and 2 not neat and legible 2,Annexure-1 not attested.
130	D-WP(C)/14592/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure-1 and 2 not neat and legible.
131	D-WP(C)/14593/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure-1 and 2 not neat and legible
132	D-ABLAPL/10172/2026	SUNIL KUMAR PANDA	2026-04-08	p.s. no. in prayer not tally with annex.1
133	D-WP(C)/14579/2026	ANIL KUMAR BEHERA	2026-04-08	. annexure-1 and 2 not neat and legible 2. Page no 41 of the writ petition not filled
134	D-WP(C)/13727/2026	BHUBANANANDA LENKA	2026-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Date of true copy order vide annex-7 not tally with Index.Age not mentioned in the

				affidavit.Annexture-7 not mentioned in the petition copy.
135	D-WP(C)/13879/2026	PRASANTA KUMAR TRIPATHY	2026-04-08	.Receipt Showing Serv.copy To cg not Filed.
136	D-WP(C)/14574/2026	ANIL KUMAR BEHERA	2026-04-08	1. In affidavit, Sl. No 4 and 6 information wrongly furnished.
137	D-WP(C)/14576/2026	ANIL KUMAR BEHERA	2026-04-08	1. Annexure-1 and 2 not neat and legible.
138	D-MACA/14440/2026	G.P.DUTTA	2026-04-08	Period of Delay 129 days
139	D-MACA/14847/2026	ADAM ALI KHAN	2026-04-08	Period of Delay 243 days 2.statutory deposit not made
140	D-MACA/14779/2026	AKSHYANGSHU SEKHAR NANDY	2026-04-08	AU fee Rs 5/ not paid
141	D-MACA/14974/2026	DAYANIDHI MISHRA	2026-04-08	Period of Delay 38 days 2.Court Fee Rs. 8,441/ payable , not paid 3.statutory deposit not made
142	D-STREV/14221/2026	SUBASH CHANDRA SAHOO	2026-04-08	further SR after filling of c copy of order
143	D-BLAPL/10004/2026	JAYADEBA BEHERA	2026-04-08	1. Annexure-1 and 2 mentioned in Index not furnished in averment. 2. Page No. 10-20 not legible.
144	D-ABLAPL/9670/2026	PANCHANAN PANIGRAHI	2026-04-08	1.In index, F.I.R no wrongly furnished in Annexure-2
145	D-CRLMP/9178/2026	SAROJ KUMAR DASH	2026-04-08	IN V.NAMA NOMENCLATURE OF CASE BE CRLMP
146	D-CRLMC/8229/2026	PANCHANAN PANIGRAHI	2026-04-08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / Informant need not be disclosed in connection with Annex-1 2 and 3. 2. Put up for SR after redacting the name of victim/ informant form the Date chart and 1st line of the page No.4
147	D-CMP/12929/2026	SARAT KUMAR BEHERA	2026-04-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.I.As (Pages No-210 to 219) be placed under Vakalat, not to be Page marked.2.The discrepancy in the name of Petitioners as per Vakalat be reconciled in the C.T.3.Petitioners No-12 and 14 strangers not made Party in the Trial Court.
148	D-CRLMP/9188/2026	BIKASH CHANDRA PARIJA	2026-04-08	NAME OF VICTIM and HER RELATIVES BE REDACTED IN THE PETITION and AFIDAVIT. ANNEXURES and V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT

149	D- CONTC/13246/2026	PRAFULLA KUMAR KAR	2026-04- 08	1. code no. not furnished in synopsis.2. sl.4 of affidavit not properly furnished
150	D-WP(C)/14831/2026	SASWAT KUMAR DAS	2026-04- 08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-WP(C)/14958/2026	KUNAL KUMAR SWAIN	2026-04- 08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 18 not neat.
152	D- CONTC/11865/2026	SUBHADUTTA ROUTRAY	2026-04- 08	IN THE ENTIRE PETITION AND PRAYER, WHERE THERE IS WA NO.702/2024 BE CHANGED TO W.A NO.712/2024. C.T OF I.A NO. 8547/2024 BE FILED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
153	D-CRLMC/9114/2026	SUSIL KUMAR PATTNAIK	2026-04- 08	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Name of the victim/ informant need not be disclosed in connection with Annex-1 and kept in the seal cover.
154	D- CRLMC/10244/2026	SUJIT KUMAR ACHARYA	2026-04- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per impugned order under Annexure-1,S.T.Case No.42 of 2021 not furnished in the cause title.2. Age of the deponent in affidavit does not tally with cause title
155	D- CRLMC/10252/2026	SUJIT KUMAR ACHARYA	2026-04- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.2. As per impugned order under Annexure-1,S.T.Case No.42 of 2021 not furnished in the cause title
156	D-WP(C)/15050/2026	PREMRAJ GOUDA	2026-04- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/15046/2026	PREMRAJ GOUDA	2026-04- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-WP(C)/15047/2026	PREMRAJ GOUDA	2026-04- 08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-WP(C)/14886/2026	SUVENDU KUMAR SETHI	2026-04- 08	Petitioner father name not mentioned in the cause title.
160	D-WP(C)/14721/2026	TUSHAR KANTA NAYAK	2026-04- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 not neat.Page marking not proper.Page 30 37 44 not found.Serial no-5 affidavit in the I.A not correctly mentioned.
161	D-WP(C)/14385/2026	ANURAG PATI	2026-04- 08	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph of the affidavit in the I.A not correctly mentioned
162	D-WP(C)/13905/2026	SAROJA KANTA SAMAL	2026-04-08	1. Date of order mentioned in Ann.9 of Index not correct. 2. Neat copy of Ann.10 be filed.
163	D-BLAPL/9977/2026	SURYAKANTA DWIBEDI	2026-04-08	3-AUTHENTICATION FEE IS DEFICIENT. 1. G. R no wrongly mentioned in Synopsis 2. page no 16 marked twice instead of 17. 3. F.I.R copy be kept on Sealed cover.
164	D-BLAPL/10097/2026	AKSHAYA KUMAR SAHOO	2026-04-08	.Subject Code incorrectly Mentioned
165	D-BLAPL/10099/2026	AKSHAYA KUMAR SAHOO	2026-04-08	.Subject Code incorrectly Mentioned
166	D-BLAPL/9965/2026	ARIJEET MISHRA	2026-04-08	1. As mentioned in the Index, Annexure-1 not attached with Bail application. 2. Put up for S.R there after
167	D-WP(C)/15503/2026	PRABIN DAS	2026-04-08	Page no.s.14 16 18 19 and 20 not neat
168	D-CONTC/14131/2026	ADV.	2026-04-08	1. Date of order not correctly furnished in Prayer of the petition.
169	D-ABLAPL/10259/2026	SUSANTA KUMAR LENKA	2026-04-08	i) Page no. 7 9 and 10not legible.
170	D-ABLAPL/10261/2026	KISHORE KUMAR MISHRA	2026-04-08) Sl. no. 4 of the affidavit not correct.ii) Annexure-1 not mentioned in page 7
171	D-BLAPL/9956/2026	CHHABI BEHERA	2026-04-08	i) Paragraph sl. no. not correct after para no. 7 of the petition.11) Paragraph sl. no. not correct in Affidavit.iii) Page no. 11 not in proper position.iv)Annexure-1 to be kept in sealed cover.
172	D-CRLMP/8921/2026	PRAHALLAD MAHALI	2026-04-08	1. Nomenclature not correctly furnished Sl. no.3 in Index.
173	D-WP(C)/14812/2026	SUBHADUTTA ROURAY	2026-04-08	Annexure-2 not legible.
174	D-ABLAPL/10134/2026	HEMANTA KUMAR MOHANTA	2026-04-08	Sl.No.of Paragraph Not correctly furnished.
175	D-WP(C)/14548/2026	SUDHIR KUMAR MALLICK	2026-04-08	14-NOT PROPERLY INDEXED.
176	D-WP(C)/14078/2026	DAYANIDHI MISHRA	2026-04-08	1 Deficit court fee of Rs 6/- not paid on C.T. 2..Subject Code incorrectly Mentioned
177	D-WP(C)/13652/2026	SASANKA SEKHAR PAIKRAY	2026-04-08	Address of op-3 and4 not mentioned
178	D-CONTC/14251/2026	ADV.	2026-04-08	For further S.R. after filing of postal receipt.
179	D-WP(C)/15405/2026	GYANA RANJAN SETHI	2026-04-08	Quashing of letter under Annexure-7 instead of Annexure-6 mentioned in Prayer.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 08-04-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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